

country recently demanded rise in the price of controlled varieties of cloth;

(b) if so, whether government have examined the demand of the textile industry; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/विदेश व्यापार उप मंत्री (SHR A. C.

GEORGE): (a) Yes, Sir

(b) and (c) The question regarding revision of the prices of controlled cloth has been referred to the Bureau of Industrial Costs and Prices and their recommendations are awaited

INDIA'S INDUSTRIAL JOINT VENTURES ABROAD

1120. SHRI CHITTA BASU: Will the Minister of FOREIGN TRADE/विदेश व्यापार मंत्री be pleased to state:

(a) the number of industrial joint ventures abroad which have so far been approved by Government;

(b) the terms and conditions of collaboration;

(c) the result so far yielded; and

(d) whether Government propose to approve new ventures?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/विदेश व्यापार उपमंत्री

(SHRI A C GEORGE): (a) The Government have so far approved 121 proposals for setting up industrial joint ventures abroad;

(b) A statement showing the general guidelines for setting up industrial joint ventures abroad is enclosed;

(c) Out of 121 proposals approved, 27 units have gone into production, 61 are under various stages of implementation and 33 have been abandoned due to one reasons or the other; and

(d) Yes, Sir.

भारत मे लाटरियां

1121 श्री जगदम्बी प्रसाद यादव
क्या गृह मंत्री यह बताने की कृपा करेंगे कि क्या सरकार देश मे लाटरियां जारो रखने के प्रश्न पर पुनर्विचार करने का इरादा रखती है ?

†[LOTTERY SYSTEM IN INDIA

1121. SHRI J. P. YADAV: Will the Minister of HOME AFFAIRS गृह मंत्री be pleased to state whether Government propose to reconsider the question of the continuance of the lottery system in the country?]

गृह मंत्रालय मे राज्यमंत्री (श्री राम निवास मिर्धा) : जी नहीं श्रीमान् ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह मंत्रालय मे राज्य मंत्री (SHRI RAM NIWAS MIRDHA): No, Sir.]

1122. [Transferred to 18th June, 1971]

जयपुर सिकिल में टेलीफोन कनेक्शनों के लिए प्रार्थना पत्र

1123 श्री जगदीश प्रसाद माथुर :
क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) जयपुर सिकिल में विभिन्न स्थानों से टेलीफोन कनेक्शनों के लिये ऐसी कितनी अर्जियां प्राप्त हुई हैं जो छ महीने से अधिक अवधि से विचाराधीन हैं ,

(ख) क्या जयपुर सिकिल में टेलीफोन के कनेक्शन "पहले आने वाले की पहली बारी" के आधार पर ही दिये जाते हैं ; और

(ग) क्या सरकार को उक्त सिकिल में नियमों के उल्लंघन के बारे में अभ्यावेदन प्राप्त हुए हैं ?

†[English translation.

†[APPLICATION FOR TELEPHONE CONNECTION IN JAIPUR CIRCLE

1123. SHRI JAGDISH PRASAD MATHUR: Will the Minister of COMMUNICATIONS/ संचार मंत्री be pleased to state:

(a) the number of applications for telephone connections received from various places in the Jaipur circle which have been pending for more than six months;

(b) whether the telephone connections have been given in Jaipur circle strictly on the 'first come first served' basis; and

(c) whether Government have received representations alleging violation of the rules in this above circle?]

संचार मंत्री (श्री हेमवती नंदन बहुगुणा)
(क) 2571।

(ख) नये कनेक्शन विभिन्न वर्गों के आवेदनकर्ताओं जैसे कि अपना टेलीफोन योजना 'विशेष' और 'सामान्य' को टेलीफोन कनेक्शन अलाट करने के लिए निर्धारित नियमों के अनुसार दिए जाते हैं। बिना बारी के कनेक्शन अपना टेलीफोन योजना, और 'विशेष' वर्गों के अन्तर्गत टेलीफोन सलाहकार समिति की सिफारिशों पर और कुछ मामलों में कुछ निदिष्ट शर्तें पूरी होने पर सक्रियों या टेलीफोन जिलों के अध्यक्षों द्वारा दिए जाने की अनुमति है।

(ग) वर्ष 1970 में और वर्ष 1971 में अब तक कोई ऐसा अभ्यावेदन प्राप्त नहीं हुआ है।

†[THE MINISTER OF COMMUNICATIONS/ संचार मंत्री (SHRI H. N. BAHUGUNA): (a) 2571.

(b) New connections are given on the basis of the prescribed rules for

†[] English translation.

552-RS—

allotment of telephone connections to various categories of applicants, such as "OYT" "Special" and General. Out of turn connections are permissible under the rules in the OYT and Special categories on the recommendations of the concerned. Telephone Advisory Committee and in some cases by the Heads of circles or Telephone Districts if certain prescribed conditions are fulfilled.

(c) No such representation has been received during the years 1970 and 1971 so far.]

CONVERSION OF SAMACHAR BHARATI INTO A TRUST

1124. SHRI ARJUN ARORA:
DR. SALIG RAM:
SHRI RAJENDRA PRATAP
SINHA:
SHRI KRISHAN KANT:

Will the Minister of INFORMATION AND BROADCASTING/ सूचना और प्रसारण मंत्री be pleased to state:

(a) whether any decision has been taken to convert Samachar Bharti into a trust; and

(b) if so, what action has been taken in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING/ सूचना और प्रसारण

मंत्रालय में उपमंत्री

(SHRI DHARAM BIR SINHA): (a) and (b) The question of making the managements of all news agencies conform to the objectives which the Press Commission had in mind in framing their recommendations in regard to the P.T.I. is under the consideration of Government

DESECRATION OF IDOLS OF HINDU DEITIES IN SALEM

1125. SHRI LOKANATH MISRA:
SHR K. C. PANDA:
SHRI K. SUNDARAM:

Will the Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state: